

**Ct. Case No. 3/2019**

Narayan Kumar Vs. Pawan Kumar Meena & Ors.

09.07.2020

**Matter is taken up through Video Conferencing (Cisco Webex), hosted by Reader of the Court Sh. Davinder Singh Bisht.**

Present: Complainant in person with Ld. Counsel Sh. Sundeep Sehgal.

**Sh. Davinder Singh Bisht, Reader, Sh. Kripal Singh Sajwan, Sr.P.A, Sh. Hardeep Singh, Ahlmad and Sh. Manish Kumar, Asstt. Ahlmad are also present through Video Conference.**

Ahlmad has made available the judicial record at my residence in physical form.

Perusal of file shows that there are no other addresses of the respondents/proposed accused persons. Ld. Counsel for complainant submits that he will provide the e-mail addresses of the Head of the Department of the respondent/ proposed accused and mobile phone numbers of the proposed accused persons within three days.

Arguments on summoning heard.

List the matter for orders on **24.07.2020 at 11.30 AM.**

A copy of the order be sent to the Computer Branch for uploading the same on the official website of the Court.



**(Harish Kumar)**  
**Special Judge (PC Act) CBI-20,**  
**Rouse Avenue District Court,**  
**New Delhi/09.07.2020**